

DIVISION BENCH  
COURT - II

**O-224**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1624(KB)2019  
IA(COMPANIES.ACT)/130(KB)2022, IA(COMPANIES.ACT)/67(KB)2024,  
IA(COMPANIES.ACT)/53(KB)2022, IA(COMPANIES.ACT)/61(KB)2022,  
COMP.APPL/118(KB)2020, COMP.APPL/1622(KB)2019,  
COMP.APPL/179(KB)2020

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For the Petitioner  
Ms. Urmila Chakraborty, Adv. ]  
Mr. Ayan Chakraborty, Adv. ]  
Ms. Sohini Mukherjee, Adv. ]

Mr. Dharendra Nath Sharma, Adv. ] For the Respondent Nos.1, 2 and 3  
Mr. Aasish Choudhary, Adv. ]  
Mr. Sourajit Dasgupta, Adv. ]  
Ms. M. Agarwal, Adv. ]

Mr. Rahul Parasrampurua, Adv. ] For the Respondent No.5 in  
Mr. Riteek Baheti, PCS ] IA(COMPANIES.ACT)/61(KB)2022

**ORDER**

1. Learned Counsel for the parties present.
2. Heard the learned Counsel Mr. Dharendra Nath Sharma appearing on behalf of the Respondent Nos.1, 2 and 3.
3. Hard copy of the rejoinder affidavit is permitted to be filed.
4. List this matter for continuation of arguments on **19<sup>th</sup> July, 2024 at 12.30 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**